

SR.NO. OF MEETING: BM 01/02/2023-24

CERTIFIED TRUE COPY OF THE RESOLUTION BEING PASSED BY THE BOARD OF DIRECTORS OF DECODE RESOLVENCY INTERNATIONAL PRIVATE LIMITED AT THEIR MEETING HELD ON WEDNESDAY 07TH FEBRUARY 2024 AT 04:30 PM AT REGISTERED OFFICE OF THE COMPANY SITUATED AT 1101, FLOOR-11, PLOT-211, DALAMAL TOWER, FREE PRESS JOURNAL MARG, NARIMAN POINT, MUMBAI – 400021 THROUGH VIDEO CONFERENCING BY WAY OF MICROSOFT TEAMS

Omnibus approval for appointment as an Insolvency Professional:

“RESOLVED THAT approval of the Board be and is hereby accorded, on an omnibus basis, for the submission of EoI’s, Tenders, Financial Bids, Technical Bids, Consent Forms, etc. for appointment of Decode Resolvency International Private Limited (IBBI Reg. no. IBBI/IPE-0091/IPA-3/2022-23/50006) as an Insolvency Professional (Interim Resolution Professional, Resolution Professional, Liquidator, Authorised Representative or otherwise) for any corporate debtor /personal guarantor to a corporate debtor or corporate person under the provisions of the Insolvency and Bankruptcy Code, 2016.

RESOLVED FURTHER THAT Mr. Dushyant C Dave (DIN: 01080929), and Mr. Nishit Dushyant Dave (DIN: 06992689) Director of the Company, be and are hereby individually and collectively designated to negotiate, execute, and deliver any agreements, documents, and instruments for such appointment of Decode Resolvency International Private Limited and to do all such acts, deeds and things as may be necessary in this regard.

RESOLVED FURTHER THAT Mr. Dushyant C Dave (DIN: 01080929), and Mr. Nishit Dushyant Dave (DIN: 06992689) Directors of the Company be and are hereby individually and collectively authorized to designate, as and when required, any Director of the Company who is also an Insolvency Professional and holds a valid Authorisation for Assignment (AFA), to sign and act on behalf of Decode Resolvency International Private Limited for all purposes as per Regulation 7(2)(ha) of the Insolvency and Bankruptcy Board of India (Insolvency Professionals) Regulations, 2016.

RESOLVED FURTHER THAT the actions taken by Mr. Dushyant C Dave (DIN: 01080929) and Mr. Nishit Dushyant Dave (DIN: 06992689), Directors of the Company in accordance with this resolution shall be deemed to be the actions of and binding upon the Company, and the Company agrees to ratify and confirm, wherever required, all acts done by Mr. Dushyant C Dave and Nishit Dushyant Dave pursuant to this resolution.”



Decode Resolvency International Pvt. Ltd.
An insolvency professional entity
Write to us at hello@decoderesolvency.com



"CERTIFIED TRUE COPY"

For Decode Resolvency International Private Limited

A handwritten signature in black ink, appearing to read "D Dave".

Dushyant Chandrakant Dave
Director
DIN: 01080929
Address: Mumbai



Date: 07/02/2024
Place: Mumbai

Date: March 21, 2025

TO WHOMSOEVER IT MAY CONCERN

Subject: Authority Letter to act on behalf and sign on behalf of M/s Decode Resolvency International Private Limited as an Insolvency Professional in the matter of Arambagh Hatcheries Limited with effect from March 21, 2025

In exercise of the powers vested in me vide Board Resolution No. 01/02/2023-24 of the meeting of the Board of Directors of Decode Resolvency International Private Limited (U74999MH2018PTC317048) held on February 07, 2024, I hereby designate, authorize, and appoint Mr. Chigilipalli Dhilleswara Rao, Director of Decode Resolvency International Private Limited having DIN 02632329 and an Insolvency Professional registered with the Insolvency and Bankruptcy Board of India having Registration No. IBBI/IPA-001/IP-P-02912-C01/2023-2024/14298 and AFA Certificate No. AA1/14298/02/311225/107451 being valid till December 31, 2025, to act and sign on behalf of Decode Resolvency International Private Limited for all purposes in connection with, inter alia, 7(2)(ha) of the Insolvency and Bankruptcy Board of India (Insolvency Professionals) Regulations, 2016 in the matter of Arambagh Hatcheries Limited (CIN: U01222WB1973PLC029137) with effect from the date of this letter, and in this regard, to do all such acts, deeds, and things, and sign and execute all documents as may be deemed necessary.

Mr. Rao is replacing Mr. Rajiv Agarwal, having IBBI registration No. IBBI/IPA-001/IP-P00552/2017-2018/10982 as the designated director. He was appointed as the designated director in the subject matter on May 02, 2024.

Nishit Dushyant Dave

DIN: 06992689

Director, Decode Resolvency International Private Limited

Registered Office: 1101, Dalamal Towers, Nariman Point, Mumbai - 400021

Email Id: nishit.dave@decoderesolvency.com

Date: March 21, 2025

Place: Mumbai